### GOVERNMENT OF INDIA MINISTRY OF TOURISM

# LOK SABHA UNSTARRED QUESTION NO.4780 ANSWERED ON 23.03.2020

#### **SETTING UP OF TOURIST SECURITY FORCE**

#### **4780. SHRIMATI HEMA MALINI:**

Will the Minister of TOURISM be pleased to state:

- (a) whether it is true that safety has become a big concern for both domestic and international tourists in India;
- (b) whether the Government has allocated adequate budget to State Tourism Boards to ensure safety and security for tourists;
- (c) whether there is any proposal to set up Tourist Security Force; and
- (d) if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

- (a) to (d): Security of tourists is essentially a State Government subject. However, the Ministry of Tourism is aware that safety and security are important factors that can impact tourism to the country and has taken various steps to ensure the safety and security of domestic and foreign tourists. The steps taken include the following:
  - (i) The Ministry of Tourism has taken up the matter with all State Governments/Union Territory (UT) Administrations for setting up of dedicated Tourism Police. With the efforts of Ministry of Tourism, the State Governments /UT Administrations of Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab,

- Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police in one form or the other.
- (ii) States/UTs have also been advised regarding setting up of effective systems for providing facilities for security around tourist destinations.
- (iii) The Ministry of Tourism has set up a 24x7 Multi-Lingual Tourist Info-Helpline on the toll free number 1800111363 or on a short code 1363 in 12 Languages including 10 international languages (German, French, Spanish, Italian, Portuguese, Russian, Chinese, Japanese, Korean, Arabic), Hindi & English for domestic and foreign tourists to provide support service in terms of information relating to Travel in India and to offer appropriate guidance to tourists in distress while travelling in India.
- (iv) The Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honourable Tourism' which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic right like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.
- (v) The Ministry of Tourism has issued Guidelines on Safety and Security of Tourists for State Governments/Union Territories to stress on the importance of safety and risk management, assist in identifying best practices and encourage closer cooperation for ensuring a pleasant experience to the tourists.
- (vi) The Ministry of Tourism conducts constant dialogue with Ministry of Home Affairs, State Governments/UT Administrations and various tourism related organisations/institutions for development and promotion of tourism in the country including safe and honourable Tourism.

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